

**GOVERNMENT OF INDIA  
LABOUR  
LOK SABHA**

UNSTARRED QUESTION NO:5405  
ANSWERED ON:23.04.2001  
SATYAM COMMITTEE  
NANDIPAKU VENKATASWAMY

**Will the Minister of LABOUR be pleased to state:**

- (a) whether the Satyam Committee set up on the functioning of ESI hospitals and dispensaries have made some recommendations for the improvement of hospitals and dispensaries;
- (b) if so, the details of recommendations made by the committee;
- (c) the details of recommendations implemented so far; and
- (d) the number out of them which have not been implemented along with the reasons therefor?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI MUNI LALL)

(a): Yes, Sir.

(b) to (d): The recommendations of the Satyam Committee have been referred to the ESI Corporation for taking necessary action. The recommendations of the Committee regarding enhancement of ceiling on expenditure on medical care from Rs.500/- to Rs.600/- per insured person per annum, issue of photo-identity cards to IPs and family members, creation of medical posts as per the prescribed norms, enhancement of in-house capabilities of ESI hospitals, introduction of a Health Record Booklet for each beneficiary, non-reservation in favour of small scale industries for supply of medicines, multi-level quality control checks, deterrent penal action for supply of sub-standard drugs, purchase of medicines in strip packs, adequate delegation of powers to facilitate local purchase of medicines, uniformity in OPD timings etc. have been accepted and forwarded to the concerned authorities for implementation. Some recommendations like grant of exemption from ESIS on unanimous request of employer and employees, matching contribution from the Central Government etc. involve amendment of the ESI Act and therefore it has not been found feasible to implement such recommendations for the present.